

**Title: Introduction of the Compulsory Registration of Marriages Bill, 2000.**

SHRI G.S. BASAVARAJ (TUMKUR): Sir, I beg to move for leave to introduce a Bill to provide for compulsory registration of all marriages in the country.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for compulsory registration of all marriages in the country."

*The motion was adopted.*

SHRI G.S. BASAVARAJ : I introduce the Bill.

**15.37 hrs.**